

(b) Figures for 1991-92 and 1990-91 in the corresponding period (first nine months-April to December) are tabulated below:

Drug seized	1991-92	1990-91
	(Quantity in Kgs.)	
Hashish	3305	5581
Heroin	388	1556
Opium	1999	1885
Morphine	6	4
Ganja	49349	34351
Methaqualone	4176	2093
Cocaine	0.008	1
Phenobarbital		

(c) Arrangements for gathering of intelligence and exchange of intelligence between the different agencies have been streamlined. Training is being imparted to the enforcement officers of various agencies to improve their effectiveness. A part of the Indo-Pakistan border has been fenced. The strength of enforcement agencies in some border areas has been enhanced. Equipment has also been supplied to some enforcement agencies to improve their mobility and communication facilities.

Closing down of investcare service by Grindlays Bank

861. SHRI SHIV PRATAP MISHRA: Will the Minister of FINANCE be pleased to state:

(a) whether ANZ Grindlays Bank has decided to close down Investcare, its portfolio management service for individual investors; and

(b) if so, the details thereof and the action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTRY OF STATE IN THE

MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) Reserve Bank of India have reported that they have not received any request from ANZ Grindlays Bank regarding closure of its 'Investcare' Scheme.

(b) Does not arise.

Joint stock companies from foreign countries

862. SHRI V. RAJESHWAR RAO: DR. SHRIKANT RAM-CHANDRA JICHKAR;

Will the Minister of FINANCE be pleased to state:

(a) the list of the Joint Stock Companies from foreign countries which have agreed to invest in India as on the 1st February, 1993;

(b) the amount of investment likely to be attracted through these companies; and

(c) whether Government have studied their monopolistic character and its effect on price level in India?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTRY OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) to (c) The information is being collected and will be laid on the Table of the House.

Excise duty evasion by M/s. Taxmoco Cement Ltd.

863. DR. NARREDDY THULASI REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether it has come to the notice of Government that M/s. Taxmoco Cement Limited, Yetra-guntla, Andhra Pradesh has not paid lakhs of rupees in the form of excise duty;

(b) if so, the details thereof; and

(c) what action has been taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) It is not true that M/s. Texmoco Cement Limited, Yerraguntla has not paid lakhs of rupees as excise duty.

(b) and (c) Does not arise in view of (a) above.

देश में पूँजी निर्माण

884. श्री राम सिंह राठवा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश में पूँजी निर्माण का कार्य असंतोषजनक है ;

(ख) यदि हाँ, तो उसका व्यौरा क्या है और इसके क्या कारण हैं ; और

(ग) सरकार ने पूँजी निर्माण की प्रक्रिया को तेज करने के लिये क्या कदम उठाये हैं ?

वित्त मंत्रालय के राज्य मंत्री और संसदीय कार्य मंत्रालय में राज्य मंत्री (डा० अवसर अहमद) : (क) और (ख) चालू मूल्यों पर सकल पूँजी निर्माण की दर जो छठी पंचवर्षीय योजना के अंतिम वर्ष 1984-85 के दौरान 19.6 प्रतिशत थी उसमें सातवीं योजना के दौरान वृद्धि हुई और सातवीं योजना के अंतिम वर्ष के दौरा 27.3 प्रतिशत की ऊँची दर पर पहुँच गई। राष्ट्रीय आय के तुरन्त अनुमानों के अनुसार यह दर 1990-91 के दौरान गिरकर 26.3 प्रतिशत और फिर 1991-92 के दौरान गिर 25.5 प्रतिशत रह गई। लेकिन पूँजी निर्माण की दर पर्याप्त रूप से ऊँची है और संतोषजनक है।

(ग) पूँजी निर्माण की प्रक्रिया को गति प्रदान करने के लिये सरकार द्वारा उठाये गये प्रमुख कदमों में पूँजीगत माल के मूल्य में उन पर आयात शुल्क में कटौती के माध्यम से कमी करना और बचत की दर को बढ़ाना शामिल है।

Formation of SFAC

865. SHRIMATI KAMLA SINHA:

SHRI IQBAL SINGH:

SHRI SURESH PACHOURI:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that formation of a "Small Farmers Agro Business Consortium" SFAC was announced by him in his Budget Speech for the year 1992-93; and

(b) if so, what are the details of structure, funds and areas of operation of SFAC and what target has been achieved till date by it?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) Yes, Sir;

(b) Planning Commission has done the preparatory work to set up the Small Farmers' Agro-Business Consortium (SFAC). A Steering Committee has been set up by them work out an action plan and the details of the organisational structure including the Articles of Association of the Small Farmers' Agro-Business Consortium (SFAC). The main purpose of SFAC is to achieve the twin objectives of the 8th Five Year Plan, namely, employment generation and diversification of agriculture and agro-based industries to attain self-sufficiency in food production and generate surplus for exports. The SFAC shall have a three-tier structure namely, Advisory Council at Apex Level, Governing Board consisting of banks, Government co-operations, private industries, scientific community and farmers and users Associations at the second tier and a third tier consisting of State/Project Level Organisations comprising farmers/beneficiaries-user organisations. SFAC is proposed to be set up as a society under the Societies Registration Act.